

(ग) बाढ़ से प्रभावित प्रत्येक मकान मालिक को दिल्ली प्रशासन द्वारा दी गई राहत की राशि इस प्रकार है :—

	रुपये
(i) पक्के मकान जो पूरी तरह से ढह गए या नष्ट हो गए	500
(ii) आंशिक रूप से नष्ट हुए पक्के मकान	200
(iii) ढह गए या नष्ट हो गए कच्चे मकान	250
(iv) छप्पर/झोपड़ियां जो गिर गईं	100

मकानों का और सर्वेक्षण प्रगति पर है तथा सर्वेक्षण पूर्ण होने के बाद कुछ और राहत दिए जाने की सम्भावना है। दिल्ली नगर निगम ने बाढ़ से प्रभावित अपने कर्मचारियों के लिए ब्याज मुक्त 2000 रुपये की एक अग्रिम राशि मंजूर की है जो 24 किस्तों में लौटाई जायेगी। इसी प्रकार दिल्ली विकास प्राधिकरण ने भी बाढ़ से प्रभावित अपने तृतीय श्रेणी, चतुर्थ श्रेणी और कार्य प्रभावित कर्मचारियों के लिए ब्याज मुक्त 500 रुपये की अग्रिम राशि या 3 महीने का वेतन इनमें जो भी कम हो, देना मंजूर किया है जो 12 मासिक किस्तों में लौटाया जायेगा।

#### DDA Flats sold in Katwaria Sarai and Mayapuri New Delhi

23. SHRI T. S. NEGI: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) the number of MIG flats sold by DDA in December 76/January 77

in Katwaria Sarai and Mayapuri respectively and the number of applications received and the preference shown separately for each of the two colonies; and

(b) the number of flats surrendered after the draw in each of the two colonies?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) There was no draw for MIG flats in Katwaria Sarai in December 76/January 1977. However, 50 flats were allotted to the public by draw of lots in September 1976. In addition, 11 flats were kept reserved for evictees and 3 for DDA's staff. 1800 applications were received for allotment of flats in Katwaria Sarai. Against 294 flats in Mayapuri, 375 had opted for this scheme and allotment to 258 persons was made by draw of lots on 4th January 1977. The remaining flats were earmarked for reserved categories.

Since applications for Katwaria Sarai and Mayapuri were invited separately, no *inter se* preference was to be shown by those who applied for flats in these colonies.

(b) Katwaria Sarai:	8
Mayapuri:	105

#### House Tax from D.D.A. built Colonies

24. SHRI RAM VILAS PASWAN: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that the allottees of various DDA colonies have been asked to pay house tax, though the areas have not been taken over by the Delhi Municipal Corporation and none of civic facilities like scavenging, supply of water, horticulture etc. is provided by the Corporation;

(b) whether it is also a fact that facilities being provided by DDA